GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1162
ANSWERED ON:23.11.2016
Online Submission of Complaints and Appeals
Ghubaya Shri Sher Singh;Malviya Prof. Chintamani;Shiyal Dr. Bharati Dhirubhai

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government proposes to facilitate online submission of complaints and appeals by the RTI applicants to the Central Information Commission; and
- (b) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): As informed by the Central Information Commission, complaints and appeals can be filed online through Central Information Commission's website portal at www.cic.gov.in.
